

ITEM NO.105

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3291-3294/2009

THE BANK OF RAJASTHAN LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX

Respondent(s)

WITH

SLP(C) No. 1445-1446/2021 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 11737/2020

IA No. 11737/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4843/2020 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22205/2020

IA No. 22205/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7055/2021 (IV-A)

(FOR ADMISSION and I.R. and IA No.62181/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7404/2021 (IV-A)

(IA No.66216/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15281/2021 (IV-A)

(FOR ADMISSION and I.R. and IA No.122262/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1686/2021 (XV)

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SLP(C) No. 1687/2021 (XV)

)

SLP(C) No. 8968/2018 (XV)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 36656/2018

IA No. 36656/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1447/2021 (IX)

)

SLP(C) No. 24841/2019 (IX)

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 151225/2019

FOR APPLICATION FOR PERMISSION ON IA 14687/2021

FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 14691/2021

IA No. 14687/2021 - APPLICATION FOR PERMISSION

IA No. 14691/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 151225/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 28657/2019 (IX)

)

C.A. No. 4755/2023 (XII-A)

Date : 01-11-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

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Mr. Rajat Srivastava, Adv.
Ms. Zeba Zoariah, Adv.

Mr. Anant Mann, Adv.

Mr. Pranab Kumar Mullick, AOR
Mr. Sanjiv M. Shah, Adv.
Mrs. Soma Mullick, Adv.
Ms. Banani Sikdar, Adv.
Mr. Sebat Kumar Deuria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Submissions are heard and hearing is concluded in Civil Appeal
Nos. 3291-3294 of 2009

List rest of the appeals (connected matters) tomorrow, i.e.,
02.11.2023.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)